

12.00 NOON

[MR. DEPUTY CHAIRMAN in the Chair.]

PAPERS LAID ON THE TABLE

Outcome Budget (2009-10) of Department of Agriculture and Cooperation of the Ministry of Agriculture

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Sir, I, on behalf of Shri Sharad Pawar, lay on the Table, a copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Department of Agriculture and Cooperation in the Ministry of Agriculture.

[Placed in Library. See No.L.T. 538/15/09]

1. **Notification of the Ministry of Shipping**
2. **Outcome Budget (2009-10) of the Ministry of Shipping**

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping, under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963, together with delay statement:

- (1) G.S.R. 75 (E), dated the 5th February, 2009, publishing the New Mangalore Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2008.
- (2) G.S.R. 76 (E), dated the 5th February, 2009, publishing the New Mangalore Port Trust (Allotment of Residences) Amendment Regulations, 2008.
- (3) G.S.R. 77 (E), dated the 6th February, 2009, publishing the New Mangalore Port Trust Employees (Recruitment, Seniority and Promotion) Regulations, 2009.

[Placed in Library. See No.L.T. 349/15/09]

- II. A copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Ministry of Shipping.

[Placed in Library. See No.L.T. 350/15/09]

- I. **Notification of the Ministry of Human Resource Development**
- II. **Report and Accounts (2007-08) of Aligarh Muslim University, Aligarh and Auroville Foundation, Auroville alongwith related papers**
- III. **Report and Accounts (2006-07, 2007-08) of Indian Institute of Management (IIM), Calcutta, Indore and Lucknow alongwith related papers**
- IV. **Report and Accounts (2007-08) of Assam University, Silchar and JNU, Delhi alongwith related papers**
- V. **Accounts (2007-08) of Kendriya Hindi Shikshan Mandal, Agra and related papers**

- VI. Report and Accounts (2007-08) of Sarv Shiksha Abhiyan State Mission Authority, Nagaland and Meghalaya alongwith related papers
- VII. Account (2007-08) of North Eastern Hill University, Shillong and related papers
- VIII. Report and Accounts (2007-08) of Indian Institute of Technology, Kharagpur, Roorkee and Bombay alongwith related papers.
- IX. Report and Accounts (2007-08) of PDPM-IITD&M, Jabalpur and related papers
- X. Report and Accounts (2005-06, 2006-07 and 2007-08) of Indian Institute of Science Education and Research, Pune and related papers.
- XI. MOUs (2008-09 and 2009-10) between Government of India (Ministry of Human Resources Development, Deptt. of Edu.) and Ed. C.I.L.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification G.S.R. 240(E), dated the 6th April, 2009, publishing the University Grants Commission (Inspection of Universities) Rules, 2009, under Section 28 of the University Grants Commission Act, 1956.

[Placed in Library. See No.L.T. 373/15/09]

- II. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification S.O. 371 (E), dated the 30th January, 2009, regarding reservation of seats for admission of the students belonging to the Scheduled Castes, the Scheduled Tribes and the Other Backward Classes of citizens, to certain Central Educational Institutions established, maintained or aided by the Central Government, under Section 7 of the Central Educational Institutions (Reservation in Admission) Act, 2006.

[Placed in Library. See No.L.T. 698/15/09]

- III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 34 and sub-section (4) of Section 35 of the Aligarh Muslim University (Amendment) Act, 1981:
 - (a) Annual Report of the Aligarh Muslim University (AMU), Aligarh, for the year 2007-08.
 - (b) Annual Accounts of the Aligarh Muslim University (AMU), Aligarh, for the year 2007-08 and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No.L.T. 369/15/09]

- IV. (1) A copy each (in English and Hindi) of the following papers, under sub-sections (3) and (4) of Section 24 of the Auroville Foundation Act, 1988:

- (a) Annual Report of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2007-08.
- (b) Annual Accounts of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2007-08, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No.L.T. 374/15/09]

- V. A copy each (in English and Hindi) of the following papers:

- (i) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Calcutta, for the year 2006-07, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No.L.T. 356/15/09]

- (ii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Indore, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. See No.L.T. 357/15/09]

- (iii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Lucknow, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.

[Placed in Library. See No.L.T. 362/15/09]

(iv) (a) Annual Accounts of the Assam University, Silchar, for the year 2007-08, and the Audit Report thereon, under sub-section (4) of Section 31 of the Assam University Act, 1989.

(b) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.

[Placed in Library. See No.L.T. 358/15/09]

(v) (a) Thirty-eighth Annual Report of the Jawaharlal Nehru University (JNU), New Delhi, for the year 2007-08.

(b) Review by Government on the working of the above University.

(c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.

[Placed in Library. See No.L.T. 363/15/09]

(vi) (a) Annual Accounts of the Kendriya Hindi Shikshan Mandal, Agra, for the year 2007-08, and the Audit Report thereon.

(b) Review by Government on the Audit Report of the Kendriya Hindi Shikshan Mandal.

(c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.

[Placed in Library. See No.L.T. 368/15/09]

(vii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Authority, Nagaland, for the year 2007-08, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above.

[Placed in Library. See No.L.T. 366/15/09]

(viii) (a) Annual Accounts of the North Eastern Hill University, Shillong, for the year 2007-08, and the Audit Report thereon.

(b) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above.

[Placed in Library. See No.L.T. 365/15/09]

(ix) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, State Mission Authority, Meghalaya, for the year 2007-08, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above.

[Placed in Library. See No.L.T. 367/15/09]

- (x) (a) Annual Accounts of the Indian Institute of Technology, Kharagpur, for the year 2007-08, and the Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above.

[Placed in Library. See No.L.T. 353/15/09]

- (xi) (a) Annual Report of the Indian Institute of Technology, Roorkee, for the year 2007-08.

- (b) Annual Accounts of the Indian Institute of Technology, Roorkee, for the year 2007-08, and the Audit Report thereon, under subsection (4) of Section 23 of the Institutes of Technology Act, 1961.

- (c) Statement by Government accepting the above Report.

[Placed in Library. See No.L.T. 699/15/09]

- (xii) (a) Report of the Pt. Dwarka Prasad Mishra-Indian Institute of Information Technology, Design and Manufacturing (PDPMIITD & M), Jabalpur for the year 2007-08.

- (b) Annual Accounts of the Pt. Dwarka Prasad Mishra-Indian Institute of Information Technology, Design and Manufacturing (PDPM-IITD & M), Jabalpur for the year 2007-08 and the Audit Report thereon.

- (c) Statement by Government accepting the above Report.

- (d) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) and (b) above.

[Placed in Library. See No.L.T. 355/15/09]

- (xiii) (a) Annual Report of the Indian Institute of Technology, Bombay, for the year 2007-08.

- (b) Annual Accounts of the Indian Institute of Technology, Bombay, for the year 2007-2008, and the Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961.

- (c) Statement by Government accepting the above Report.

- (d) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) and (b) above.

[Placed in Library. See No.L.T. 354/15/09]

- (xiv) (a) Annual Report of the Indian Institute of Science Education and Research, Pune, for the year 2005-07.

[Placed in Library. See No.L.T. 359/15/09]

- (b) Annual Report of the Indian Institute of Science Education and Research, Pune, for the year 2007-08.

[Placed in Library. See No.L.T. 360/15/09]

- (c) Annual Accounts of the Indian Institute of Science Education and Research, Pune, for the year 2006-07 and 2007-08 and the Audit Report thereon.

- (d) Review by Government on the working of the above Institute.

- (e) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a), (b) and (c) above.

[Placed in Library. See No.L.T. 361/15/09]

VI. A copy each (in English and Hindi) of the following papers:

- (i) Memorandum of Understanding between the Government of India (Ministry of Human Resource Development, Department of Higher Education) and the Educational Consultants India Limited (Ed. CIL), for the year 2008-09.

[Placed in Library. See No.L.T. 369/15/09]

- (ii) Memorandum of Understanding between the Government of India (Ministry of Human Resource Development, Department of Higher Education) and the Educational Consultants India Limited (Ed. CIL), for the year 2009-10.

[Placed in Library. See No.L.T. 370/15/09]

1. Notification of the Ministry of Finance

2. Annual Accounts (2007-08) of SEBI, Mumbai and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under Section 48 of the Foreign Exchange Management Act, 1999:

- (1) G.S.R. 61 (E), dated the 30th January, 2009, publishing the Foreign Exchange Management (Borrowing or Lending in Foreign Exchange) (Amendment) Regulations, 2009.
- (2) G.S.R. 107 (E), dated the 20th February, 2009, publishing the Foreign Exchange Management (Borrowing and Lending in Rupees) (Amendment) Regulations, 2009.